



President : **A.N PURAM SIVAKUMAR**
Alapuzha
Ph:0477-2253255,2262366
9848050083,9400880083
anpuremesskay@gmail.com

General Secretary: **K.RAVINDRAN**
Kannur
Ph:0490-2355222,0490-2301498
9447886712
kraccounts@yahoo.com

Treasurer : **E.K BASHEER**
Ernakulam
Ph:0484-2522862,2596437
9447816037
aptadvice123@gmail.com

To,

Smt. Nirmala Sitharaman,
Hon'ble Finance Minister,
Ministry of Finance,
Government of India,
New Delhi.

20-12-2020.

Sub: Request for the extension of due date of ITR for AY 2020-21 and GSTR 9, 9A & 9C for FY 2018-19 & 2019-20.

Respected Madam,

We TCPAK, (Tax Consultant & Practitioners Association of Kerala) would like to bring your immediate attention on behalf of the problems faced by us regarding various due dates.

As you know that still we have not recovered from the effects of the Corona Virus and even its consequences are affecting every spheres of life. Taxpayers are also equally affected. Due to the hike in the number of Covid Cases we have been forced to fix the working hours. This made delay in completion of the works within the specified time allotted. Many of our members and our clients who are merchants belong to the senior citizen categories. They are inadvisable to move out as they are more susceptible to the pandemic. India has passed one crore coronavirus cases as it waits for a vaccine for the highly infectious virus, which has affected over 7.5 crore people worldwide. Kerala Health Minister warned of a spike in COVID-19 cases in the state, and asked people to

TAX CONSULTANTS & PRACTITIONERS ASSOCIATION KERALA

Admin Office : Charishma Building, Kuthuparamba, Kannur, Kerala
www.tcpak.co.in

be extremely careful for the next few weeks. The Health Minister also advised the public to self-quarantine and remain patient until a vaccine for the pandemic is made available.

In such a critical situation we request you to extend the due date of Filing Income Tax Return to **31st March 2021 from the current due date of 31st December 2020.**

The current due date for filing the **GSTR9, 9A & 9C for the FY 2018-19 & 2019-20 is 31st December 2020.** We also request you to extent the due date of **GSTR9, 9A & 9C for FY 2018-19 & 2019-20 under GST Act also to 31st March 2021.** Considering the unprecedented situation we find the need for an urgent notification to be issued for the extension of various due dates.

So we humbly request you to take immediate action on the aforesaid enlightened affairs. Your benign consideration is further invited to instruct the authorities to solve the problem. Otherwise the merchants and the tax consultants and practitioners would suffer unbearable miseries.

Hope to receive your immediate attention and magnanimous consideration.

With kind regards

**A N Puram Sivakumar,
President.**

- Copy to
1. The Chairman, GST Council, New Delhi.
 2. The Chairman, CBDT, Ministry of Finance, New Delhi.
 3. The Hon'ble Minister for Finance, Govt. of Kerala, Thiruvananthapuram.
 4. The Commissioner, SGST, Govt. of Kerala, Thiruvananthapuram.